

**THE GAUHATI HIGH COURT AT GUWAHATI**

(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-211/2013/4645/A

From :- Shri Kaushik Kumar Sharma,  
Jt.Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To,  
Shri Abubakkar Siddique,  
Member,  
Motor Accident Claims Tribunal,  
Nagaon.

Dated Guwahati the 8<sup>th</sup> December, 2020

Sub: **Casual Leave.**

Ref:- Your letter No. MACT/N/1178, dtd 07.12.2020

Sir,

With reference to the above, I am directed to inform you that your prayer for casual leave on 08.12.2020, 09.12.2020, 10.12.2020 and 11.12.2020, has been granted. The District and Sessions Judge, Nagaon and in his absence the next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

Sd/-

4647

**JT.REGISTRAR (VIGILANCE)**

Memo NO.HC.VII-211/2013/4646-1/A, dated 8.12.2020

Copy to:

1. The District and Sessions Judge, Nagaon.
2. ✓ The Project Manager, Gauhati High Court.

08/12/2020

**JT.REGISTRAR (VIGILANCE)**

Rga